

ITEM NO.14

COURT NO.14

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 376/2023

AARTI SHARMA (KAUSHIK)

Petitioner(s)

VERSUS

HEMANT SHARMA

Respondent(s)

(Mediation report is awaited in TP (C) No. 376 of 2023. Both the matters is listed before Hon'ble Court vide Court's Order dated 04.05.2023 in T.P (Criminal) NO. 264 of 2023  
IA No. 30559/2023 - STAY APPLICATION)

WITH

T.P.(Cr1.) No. 264/2023 (XVI-A)

(FOR ADMISSION and IA No.80233/2023-STAY APPLICATION and IA No.80234/2023-EXEMPTION FROM FILING O.T.)

Date : 10-05-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Ms. Ankita Chaudhary, AOR  
Mr. Shreyas Balaji, Adv.  
Ms. Sheela Tanwar, Adv.

For Respondent(s) Mr. Sanchar Anand, Adv.  
Mr. Devendra Singh, AOR  
Mr. Anant K Vatsya, Adv.  
Mr. Shiv Kumar, Adv.  
Mr. Aman Kumar Thakur, Adv.  
Mr. Arjun Rana, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Service is not complete in T.P.(Cr1.) No. 264/2023.

The matters are adjourned to 19.07.2023.

(INDU MARWAH)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)